

**COURT- 2****IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 226 OF 2015 & IA No. 371 OF 2015****Dated: 30th August, 2019****In the matter of:****M/s. Bhushan Power and Steel Limited****.... Appellant(s)****Versus****GRID Corporation of Orissa Limited****.... Respondent(s)****ORDER****Due to vacancy of the Judicial Member, the Bench did not assemble today.****The matter is posted on 22.10.2019.****Court Master**

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